

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**CP/310/00154/2017 in OA/310/00241/2015**

**Dated Monday the 23<sup>rd</sup> day of July Two Thousand Eighteen**

**PRESENT**

**HON'BLE MR. R. RAMANUJAM, Member (A)  
&  
HON'BLE MR. P. MADHAVAN, Member (J)**

C.Nandakumar,  
Chief Travelling Inspector,  
Virudhunagar Junction,  
Southern Railway, Madurai. ....Applicant/Applicant

By Advocate M/s. Ratio Legis

Vs

Mr. R. K. Kulshrestha,  
The General Manager,  
Southern Railway,  
Chennai 600003. ....Respondent/Respondent

By Advocate Mr. A. Abdul Ajees

**ORAL ORDER**

**(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))**

This CP has been filed by the applicant in OA 241/2015 alleging wilful disobedience by the respondent of the order of this Tribunal dt. 16.03.2017l. Notice was issued to the respondent.

2. When the matter is taken up for hearing, both sides submit in unison that a WP had been filed by the respondents against the order of this Tribunal and accordingly, the CP could be closed.

3. In view of the submission, CP is closed. Notices are discharged.

**(P. Madhavan)**  
**Member(J)**

**(R.Ramanujam)**  
**Member(A)**

**23.07.2018**

SKSI